

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) As per the provisions of the University Grants Commission (UGC) (Institutions of Eminence Deemed to be Universities) Regulations, 2017 and the UGC (Declaration of Government Educational Institutions as Institutions of Eminence) Guidelines, 2017, the selection of Institutions of Eminence was to be done by an Empowered Expert Committee (EEC). Accordingly, the EEC was constituted by UGC consisting of Shri G. Gopalaswami, former Chief Election Commissioner; Dr. Pritam Singh, former Director MDI and IIM Lucknow; Dr. Tarun Khanna, Professor, Harvard Business School and Ms. Renu Khatore, Chancellor of the University of Houston System, after approval of names by the Appointments Committee of Cabinet.

The EEC recommended for selection of Institutions as Institutions of Eminence based on their detailed fifteen year strategic vision plan and a five year rolling implementation plan *viz.* Academic Plan, Faculty Recruitment Plan, Students Admission plan, Research Plan, Networking Plan, Infrastructure development Plan, Finance Plan, Administrative Plan, Governance Plan, etc. with clear annual milestones and action plans on how the Institutions of Eminence are to be set up, with identifiable outputs and outcomes and their plan to meet the criteria for attaining the status of an Institution of Eminence, as mentioned in their application and presentations made before the EEC.

The Central Government, after considering the report of EEC and the recommendations of UGC, issued Notifications to 3 Public Institutions namely Indian Institute of Science, Bangalore; Indian Institute of Technology, Delhi and Indian Institute of Technology, Bombay. In addition, Letters of Intent have been issued to 3 Private Institutions namely Manipal Academy of Higher Education, Karnataka; Birla Institute of Technology and Science, Pilani under brown field category and Jio Institute under green field category for setting up/up-gradation of Institution of Eminence Deemed to be University within a period of 3 years.

Posts vacant in Ministry

†503. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that a large number of posts are vacant in the category of Scheduled Castes, Scheduled Tribes and Other Backward Classes in the Ministry;

† Original notice of the question was received in Hindi.

(b) the number of sanctioned posts in these and general categories and the number of vacant posts out of them, category-wise;

(c) the details of the steps taken during the last three years for filling them up; and

(d) whether some communities are being deprived of the benefits of reservation by not making appointments on sanctioned posts?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) The detail of category-wise sanctioned posts in respect of posts belonging to CSSS, CSS and CSCS cadre, Senior Translators, Junior Translators, Junior Statistical officers is maintained by the cadre controlling authority of the concerned cadre.

As far as the posts whose cadre controlling authority is this Ministry are concerned, it is stated that the sanctioned strength with respect to them is only 1 and hence reservation is not applicable to them (Artist, Accounts Clerk, Accountant except SSA, MTS and canteen attendant).

The category-wise sanctioned posts of Senior Secretariat Assistants, MTS and canteen attendant is given below:—

| Name of the post | Sanctioned Posts | | | | In position | | | | Vacant | | | |
|-------------------|------------------|----|----|-----|-------------|----|----|-----|--------|---|----|-----|
| | UR | SC | ST | OBC | UR | SC | ST | OBC | UR | SC | ST | OBC |
| SSA | 43 | 8 | 4 | - | 43 | 4 | 3 | - | 0 | 4 | 1 | - |
| MTS | 101 | 29 | 14 | 53 | 39 | 75 | 14 | 13 | 62 | * | 0 | 40 |
| Canteen Attendant | 8 | 1 | 0 | 2 | 2 | 2 | 0 | 0 | 6 | (-1) appointed against UR category | 0 | 2 |

* Surplus due to merging of various group D posts during implementation of 6th CPC.

(c) Filling up of posts belonging to CSSS, CSS and CSCS cadre, ST, JT, JSO does not directly pertain to this Department as their cadre controlling authority is outside this Ministry. However, since this Department maintains the reservation roster for SSAs and other ex-cadre posts wherever reservation is applicable, the category-wise vacancy is reported to DoPT from time to time. Current position has been given in the Statement-I and II (*See* below).

(d) Posts where reservation is applicable do not come under the recruitment process undertaken by this Department. Further, the category-wise sanctioned/vacant

posts with respect to centralized cadre posts except SSA which is also a centralized post but reservation roster is maintained in this department, as per which there are 4 and 1 posts are vacant for the persons belonging to SC and ST respectively. Reservation is not applicable for OBC category in promotions. These details in respect of posts of other Ministries (e.g. Senior/Junior translators, Junior Statistical Officers) is also not available with this department as their roster is maintained in their cadre controlling Ministries/departments.

Statement-I*STAFF POSITION as on 05.02.2019*

| Grade | Pay | Post | Sanctioned Strength | Working Strength | Vacant |
|--|-----|--------------------|--|--|--------|
| ASO | | | | | |
| B/Level 7 | | ASO | 226+13 (Encl Posts) + 38 (Upgraded) = 277-6 (transferred to DIPP) = 271 | Regular-226* Adhoc-13 On deputation-7 Total=246 | 25 |
| *8 ASOs already adjusted against the vacancy of SO Grade | | | | | |
| SSA | | | | | |
| C/Level 4 | | SSA | 95-38 (abolished) = 57-2 (transferred to DIPP) = 55 | 50@ | 05 |
| EX-CADRE | | | | | |
| B/Level 6 | | Artist (S&S) | 01 | 01 | 00 |
| B/Level 6 | | Accountant (EE-15) | 01 | 00 | 01 |
| C/Level 4 | | Accounts Clerk | | | |
| (NFTW) | | 01 | 01 | 00 | |
| Other cadre staff in this Ministry | | | | | |
| B/Level 7 | | ST (HTU) | 07 | 05 | 02 |
| B/Level 6 | | JT (HTU) | 09 | 06 | 03 |
| B/Level 6 | | JSO (Stat./P&M) | 05 | 05 | 00 |

Statement-II*Staff position as on 05.02.2019*

| Group/Pay Level | Post | Sanctioned Strength | In Position | Vacant posts |
|----------------------------|------------------------------------|---------------------|-------------|--------------|
| Staff Car Driver | | | | |
| B/6 | Special Grade | 1 | 1 | - |
| C/5 | Grade I | 4 | 2 | 2 |
| C/4 | Grade II | 3 | - | 3 |
| C/2 | Ordinary Grade | 4 | 3 | 1 |
| Canteen Employees | | | | |
| B/6 | Manager Grade II | 1 | -- | 1 |
| C/4 | Assistant Manager-cum-Store Keeper | 1 | -- | 1 |
| C/3 | Halwai-cum-Cook | 2 | 1 | 1 |
| C/2 | Assistant Halwai-cum-Cook | 1 | 1 | - |
| C/2 | Clerk | 2 | 1 | 1 |
| C/1 | Canteen Attendant | 11 | 4 | 7 |
| C/1 | Sweeper (canteen) | 1 | 1 | - |
| EDP Unit | | | | |
| B/6 | Data Processing Assistant | 2 | - | 2 |
| C/4 | Data Entry Operator Grade 'A' | 4 | 2 | 2 |
| Misc. Posts | | | | |
| C/2 | Gestetner Operator (Sr.) | 2 | 2 | - |
| C/2 | Despatch Rider | 1 | 1 | - |
| Multi Tasking Staff | | | | |
| C/1 | MTS | 197 | 142 | 55 |
| CSSS Cadre | | | | |
| A/13 | PSO/Sr.PPS | 4 | 9 | -5 |
| A/11 | PPS | 19 | 23 | -4 |
| B/9/10 | PS | 64 | 46 | 18 |
| B/7 | PA | 38 | 3 | 35 |
| C/4 | Steno. Gr.'D' | 37 | 31 | 6 |
| LDC | | | | |
| C/2 | LDC | 23 | 17 | 6 |